

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2581
ANSWERED ON:16.08.2004
COMPLIANCE OF POLLUTION NORMS
Kushwaha Shri Narendra Kumar

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether various public sector and private sector factories such as Hindalco, Kanoria Chemicals, NTPC and Coal India set up in Sonbhadra district of Uttar Pradesh are strictly following pollution norms;
- (b) if so, the details thereof; and
- (c) if not, the steps being taken by the Government for ensuring compliance of pollution norms?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) & (b) M/s Hindalco Industries Ltd. , National Thermal Power Corporation , Coal India Ltd. and M/s Kanoria Chemicals in Sonbhadra , Uttar Pradesh have installed effluent treatment plants and air pollution control systems for achieving prescribed norms. However, M/s Kanoria Chemicals is not complying with the liquid effluent standards for Mercury and Hydrogen Chloride.
- (c) The Central Pollution Control Board has directed Uttar Pradesh Pollution Control Board to take necessary action to ensure compliance with standards by M/s Kanoria Chemicals.